

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 250 OF 2018 &
IA NO. 361 OF 2019

Dated: 3rd July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

GRIDCO Limited ... **Appellant(s)**
Vs.
Odisha Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Arijit Maitra

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. Matrugupta Mishra
Mr. Omar Wazri for R-2

Mr. Arunav Patnaik
Ms. Anandini Kumar for R-3

ORDER

List the matter for hearing on **24.07.2019**, as agreed by learned counsel for both the parties.

(S. D. Dubey)
Technical Member

tpd/mkj

(Justice Manjula Chellur)
Chairperson